

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1153/93.

Date of Order: 15-9-93.

Between:

Smt.T.Manjula Rani.

.. Applicant.

and

1. Chief Postmaster General,
Abids, Hyderabad.
2. Inspector of Postal Services,
Nellore West Sub-Division, Nellore.

.. Respondents.

For the Applicant: Mr. K.Sudhakar Reddy, Advocate

For the Respondents: Mr.N.R.Devraj, Sr.CGSC.

CORAM:

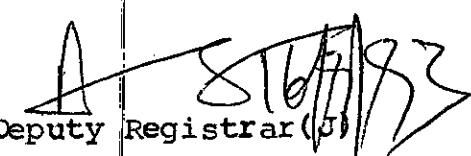
THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE CHAIRMAN

AND

THE HON'BLE MR.P.T.TIRUVENGADAM : MEMBER(AlMN)

The Tribunal made the following Order:-

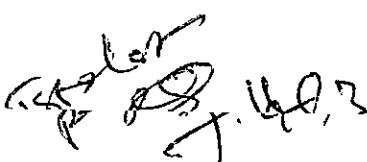
Notice before admission. Any appointment that is going to be made will be subject to the result in this O.A. Post on 27-10-93, for counter in the meanwhile.


Deputy Registrar (J)

To

1. The Chief Postmaster General, Abids, Hyderabad.
2. The Inspector of Postal Services, Nellore West Sub-Division, Nellore.
3. One copy to Mr.K.Sudhakar Reddy, Advocate, CAT.Hyd.
4. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
5. One spare copy.

pvm


15-9-93

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY
MEMBER(JUD.)

AND

THE HON'BLE MR.P.T.TIRUVENGADAM:M(A)

Dated: 15-9-1993

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

1153 in
O.A. No. (1135) 93

T.A. No. (W.P.)

Admitted and Interim directions
issued

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

